

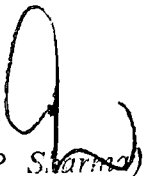
C. A. T. Bench, JAIPUR

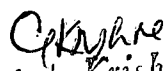
Date of Order	Orders
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22/2/94

None present for the applicant
Sh. Manish Bhandari counsel for
the respondents

The T.A. is dismissed
in default for non-prosecution
on the part of the applicant.


(O P Sharma)
Adm. Member


Gopal Krishna
Member (Judl.)